

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1050/2024 in CP(IB) No.06/7/HDB/2019
NAME OF THE COMPANY	Speck Systems Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Speck Systems Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1050/2024

Present: Ld. Counsel Mr. B. Harinath Rao for the Applicant.

Ld. Proxy Counsel Ms. Harshitha Datla for the Respondent.

Proof of service filed. As per the same the Respondents has been served through speed post on 29.05.2024.

Party called absent. Ld. Proxy Counsel represented on behalf of the Respondent and stated that the standing counsel has instructed to appear and seek one week time for filing vakalath and 2 weeks time for filing counter. Rejoinder if any, within 10 days thereafter. **Matter is adjourned to 27.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)